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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** : .....

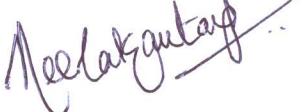
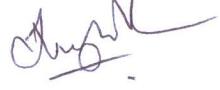
**PETITION NUMBER** : TCP/226/2016

**NAME OF THE PETITIONER(S)** : Mohan Paul

**NAME OF THE RESPONDENT(S)** : M/s City Hospital Private Limited & 5 others

**UNDER SECTION** : 111

<b>SI.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		REPRESENTATION BY WHOM	

1.	K. MANDJ MENDON P. NEELAKANTHAN	<u>ADVOCATES</u> FOR RESPONDENTS	
2.	T. K. SHAJAKAN	For Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that he is in possession of the original share certificate and latest power of attorney and further stated that he is intending to submit the same to the concerned entity. Counsel for respondents prays some time to take a call on that. Counsel for petitioner also submitted written arguments and the same is taken on record. The matter is put up for final hearing. Put up on 17.02.2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**